

it not going to be carried out in some other manner?

Shri Datar: For the time being, nothing can be done.

Extradition Treaty with Pakistan

*510. **Shri Agadi:** Will the **Prime Minister** be pleased to refer to the reply given to Unstarred Question No. 129 on the 7th August, 1961 and state:

(a) whether the Government of Pakistan have since approved the Draft Extradition Treaty and have signed the same;

(b) if not, whether any objections have been raised; and

(c) if so, the details of the objections raised?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) No, Sir.

(b) No, Sir. The draft, apparently, is still under consideration with the Government of Pakistan.

(c) Does not arise.

Shri Agadi: Is there any objection for any type of category of criminals?

Mr. Speaker: What is the objection? What is the delay due to?

Shrimati Lakshmi Menon: I do not know what the delay is due to. It is with the Pakistan Government. We have submitted the draft in 1959. We are yet to hear from them.

Mr. Speaker: He wants to know if there is any specific objection raised?

Shrimati Lakshmi Menon: They have not said anything.

Shri Tangamani: Will a fresh communication be sent after the Extradition Bill which is now before the House is passed?

Shrimati Lakshmi Menon: After the passing of the Bill, we may think about it. The Extradition Bill is not yet passed by the House.

Mr. Speaker: He asks whether the request will be renewed after the Extradition Bill is passed.

Shri T. B. Vittal Rao: The Commonwealth countries are given special facilities.

Mr. Speaker: The matter is with them.

Time Table for the Budget Session

*513. **Shri Naushir Bharucha:** Will the **Minister of Parliamentary Affairs** be pleased to state:

(a) whether in view of the General Elections, 1962, the time-table for the Budget Session, 1962, and for the presentation of the Budget will be changed;

(b) if so, what will be the dates on which the Budget Session, 1962 will be held and what is Government's programme for presentation of the Budget; and

(c) whether there are any changes proposed consequent on the general elections?

Shri Satyanarayan Sinha: (a) to (c). A statement was made by the Prime Minister in the Lok Sabha on 23rd November, 1961 in which it was stated that the present Lok Sabha will meet in the latter half of March, 1962 "for transacting the minimum financial business such as the presentation of the Railway and General Budgets and the obtaining of the necessary Votes on Account."

Shri Thirumala Rao: Will there be Question-hour for the session in March?

Shri Satya Narayan Sinha: Yes; certainly.

Shri T. B. Vittal Rao: Am I to understand that the Railway Budget and the General Budget will be presented during that lame duck session?

Shri Satya Narayan Sinha: Yes; Vote on Account.

Shri T. B. Vittal Rao: Not Budget.